

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**25. CA 712/2018 CA 718/2018 CA 2218/2019 CA 1005/2020
CA 1101/2020 CA 1102/2020 CA 1651/2020 CA 28/2021 CA
61/2021 CA 78/2021 CA 98/2021 CA 99/2021 CA 115/2021 CA
198/2021 in CP 1864/MB/2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- Mr. Dominic Thomas Karipaparambil
V/s
Xact Data Discovery Pvt. Ltd. & Ors.**

Section: 241 -242 of Companies Act, 2013

ORDER

Counsel, Anshu Bharot a/w Priyanka Zaveir and Dhruv Doshi appeared for the Petitioner through VC, Counsel, Kriti Kalyani appeared for the Respondent nos. 1 to 6 and 8 through VC and Counsel, Ruchi Wagaralkar appeared for the Respondent no. 7. Counsel appearing for the Respondents seeks time to file reply. Let reply, if any, on behalf of the Respondents be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing failing which right to file reply shall be forfeited. List this matter on **10.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)